

F. No. J-11017/49/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 13th August, 2024

ORDER

The President is pleased to engage following advocates for conducting litigation of Lakshadweep Administration before the High Court of Kerala with effect from the date of this order, till 17.04.2026 or until further orders, whichever is earlier:

HIGH COURT OF KERALA

(For conducting Litigations of Lakshdweep Administration)

Sl. No.	Name of Advocate	Contact Details	Enrolment No.
Senior Panel Counsel			
1	Sh. R. V. Sreejith	Add: CC 49/9B, Sree Sai Lakshmi Perandoor Bridge, 1 st Cross Road, Elamakkara, P. O. Ernakulam-682026 Mob: 9447034233 Email: advocatersreejith@gmail.com	K/3526/1999
2	Sh. Prenjith Kumar K.S.	Add: Sreerangam, 5th Cross, Mandiram Road, Ayyappankavu, Ernakulam-18 Mob: 9562959275 Email: prenjithrajam@gmail.com	K/327/2014

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99/Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. Dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. The aforesaid Oms are available on the website of this Department i.e., www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations.

4. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary and Legal Advisor

Copy through email to:

1. PS to MoS (IC) L&J
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
3. Shri A L Sundaresan, ASGI, High court of Madras as Addl. Charge of DSGI Kerala.
4. The Registrar, High Court of Kerala at Kochi (Ernakulam).
5. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti Island, Pin- 682555.
6. To be uploaded on the website of this Department i.e., www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Spare copies.

K. Gaurva
13.08.2024

(Kumar Gaurva)
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